

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

Date: 07<sup>th</sup> May, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR ADMISSION</b>				
1.	Original Application No. 33/2015 (CZ)	Shree Krishna Housing Co-op. Vs. The Principal Secretary, Housing and Environment & 2 Ors.	Mr. Ram Narayan Shrivastava, Applicant	
<b>FOR HEARING</b>				
2.	Original Application No. 21/2013 (M.A.No.132/15)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Purushendra Kaurav, Adv. Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv.	
3.	Original Application No. 16/2015 (CZ)	Prem Dhingra Vs. M/s advance medical Science & ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv.	
4.	Original Application No.21/2014 (W.P.No.6005/13) (PIL)	Ravindra Kumar Vs Stat of M.P. & Others	Mr. J.P. Mishra, Adv.	
5.	Original Application No. 22/2015 (W.P. No.7467/14) (PIL)	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv.	
6.	Original Application No. 337/2014 (M.A.No.146/15)	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Vivek Agarwal Adv. For R-(BMC) Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 12/2015 (CZ) (M.A. No.201/15)	Peeyush jain Vs. Parenteral Drugs(India) Ltd. & 14 Ors.	Mr. R.S. Verma Adv.	

8.	Original Application No.05/14 <b>(M.A. No.208/15)</b> <b>(M.A. No.269/15)</b>	Dr. Subhash C.Pandey Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dav Bajpai Adv. Mr. Deepak Gupta, Adv.	
9.	Original Application No. 11/2015 (CZ)	Kishore Samrite Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv.	
10.	Original Application No. 140/2013 <b>(M.A. No.150/14)</b>	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)